

2024
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 1366 –R(R&M)

Dated 30th day of January, 2024

In furtherance of the notice dated 18th October, 2023 and 18th January'2024 with regard to promotional examination for the post of **Joint Registrar (Court)** in Technical Branch on the *Appellate Side Establishment* and in view of the written test held on 28.11.2023 and viva voce/interview held on 24.01.2024 in the process of said examination to fill up **01 (one)** declared vacancy, the following result of the candidates belongs to the cadre/post of Deputy Registrar (Court), prepared according to the marks obtained by them **in descending order** who appeared in the said examination, is being published below for general information and the **first 1 (one)** candidate/Deputy Registrar (Court) of this Merit-wise list (serial no. 1) is selected and recommended for appointment to the post of Joint Registrar (Court) in Technical Branch on the Appellate Side against the same number of vacancy as per promotional criteria and extant rules.

MERIT-WISE RESULTS

| Sl. No. | Name | Marks obtained in Written Test (Full Marks-50) | Consideration of Service Record (Full Marks- 15) | Viva-voce/Interview (Full Marks- 05) | Total Marks obtained (Total Marks- 70) |
|---------|--------------------|---|--|--------------------------------------|--|
| 1. | Shri Naren Saha | 29 | 11 | 04 | 44 |
| 2. | Shri Sanjay Santra | 24 ½ | 10 | 3 ½ | 38 |
| 3. | Shri Pabitra Jana | 20 | 10 ½ | 3 ½ | 34 |

*Full Marks- 70

The 30th January, 2024

By Order

Sd/-

Registrar

(Recruitment & Management)

High Court, Appellate Side, Calcutta.